

**15.43 1/2 hrs**

**PRESS AND REGISTRATION OF BOOKS\*  
(AMENDMENT) BILL**

*(Insertion of new section 3A)*

[English]

SHRI CHITTA BASU (BARASAT): I beg to move for leave to introduce a Bill further to amend the Press and Registration of Books Act, 1867.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill further to amend the Press and Registration of Books Act, 1867."

*The motion was adopted*

SHRI CHITTA BASU : I introduce the Bill.

**15.44 hrs**

**ADVOCATES (AMENDMENT) BILL\***

*(Amendment of section 24)*

[English]

SHRI CHITTA BASU (BARASAT): I beg to move for leave to introduce a Bill further to amend the Advocates Act, 1961.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill further to amend the Advocates Act, 1961."

*The motion was adopted*

SHRI CHITTA BASU : I introduce the Bill.

**15.44 1/2 hrs**

**PROHIBITION OF PUBLICATION OF PRE-ELECTION  
SURVEY BILL\***

[English]

SHRI MOHAN SINGH (Deoria) : I beg to move for leave to introduce a Bill to prevent pre-election survey.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill to prevent pre-election survey."

*The motion was adopted*

SHRI MOHAN SINGH (Deoria) : I introduce the Bill.

**15.45 hrs**

**STATES REORGANISATION COMMISSION BILL\***

[English]

SHRI MOHAN SINGH (DEORIA): I beg to move for leave to introduce a Bill to provide for the constitution of a States Reorganisation Commission for recommending reorganisation of the State of India.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill to provide for the constitution of a States Reorganisation Commission for recommending reorganisation of the States of

India."

*The motion was adopted*

SHRI MOHAN SINGH (Deoria) : I introduce the Bill.

**15.45 1/2 hrs**

**CONSTITUTION (AMENDMENT) BILL\***

*(Insertion of new article 237A)*

[English]

SHRI MOHAN SINGH (Deoria) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted*

SHRI MOHAN SINGH (Deoria) : I introduce the Bill.

**15.46 hrs**

**PASSPORTS (AMENDMENT) BILL**

*(Amendment of section 5)*

[English]

SHRI RAMESH CHENNITHALA (Kottayam): I beg to move for leave to introduce a Bill further to amend the Passport Act, 1967.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill further to amend the Passports Act, 1967."

*The motion was adopted*

SHRI RAMESH CHENNITHALA : I introduce the Bill.

**15.47 hrs**

**PREVENTION OF FOOD ADULTERATION  
(AMENDMENT) BILL\***

*(Amendment of section 2 and 12)*

[English]

SHRI RAMESH CHENNITHALA (KOTTAYAM): I beg to move for leave to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954."

*The motion was adopted*

SHRI RAMESH CHENNITHALA : I introduce the Bill.

**15.47 1/2 hrs**

**HANDICAPPED PERSONS (SPECIAL BENEFITS)  
BILL\***

[English]

SHRI RAMESH CHENNITHALA (KOTTAYAM): I beg to move for leave to introduce a Bill to provide for special